## NATIONAL COMPANY LAW APPELLATE TRIBUNAL

6TH FLOOR, EZHILAGAM ANNEXE BUILDING, CHEPAUK, CHENNAI, TAMILNADU SUPPLEMENTARY CAUSE LIST DATED **09.04.2025** (WEDNESDAY) CHENNAI BENCH (HYBRID MODE)

10.30 AM

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In the Court of Hon'ble Mr. Justice Sharad Kumar Sharma, Member (Judicial), Hon'ble Mr. Jatindranath Swain, Member (Technical)

Note: No Mention will be permitted without prior consent of the other side.

## For Orders

S.No.	Case No.	Name of the Parties	<b>Counsel for Appellants</b>	Counsel for
				Respondents
1.	IA No. 549/2025	Bandla Ganesh Babu	Mr. Nithin Chowdary	Mr. VVSN Raju-R1
	(For Settlement)	Vs	Pavuluri	Mr. Varun Srinivasan
	With defects	Raghu Babu Gunturu		R2
	in	& 2 Ors		Ms. Mummaneni
	Comp App (AT) (CH)			Vazra Laxmi- R3
	(Ins) No. 103/2022			
	For Stay			
	IA No.238/2022			
	For Exemption			
	IA No. 239/2022			

By the order of Hon'ble Member (Judicial)

Chennai Bench

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